

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-124/ND/2021

**IN THE MATTER OF:**

Novia International Consulting APS  
V/s  
Bhadra Internation India Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 02.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mudit Sharma Adv.  
For the Respondent :

**ORDER**

On the request of petitioner's counsel, list the matter on **30.03.2021**.

- Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

- Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**